

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**Item No. 132**  
**(IB)-81(PB)/2020**

**IN THE MATTER OF:**

Deepika Mehra & anr. .... Applicant/petitioner  
Vs.  
Emmar MGF Land Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code,2016**

**Order delivered on 12.03.2020**

**Coram:**

**SHRI CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Deeptanshu Sharma, Adv.  
For the Respondent : Mr. Divyam Aggarwal, Ms. Pallavi Kumar, Ms. Surbhi  
Gupta, Adv.

**ORDER**

For order see, CP No. (IB)-1307(PB)/2019.

12.03.2020  
Aarti Makker